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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

New Delhi, the 12th February, 81

NOTIFICATION  
INCOME TAX

No. 3844 (F.No. 398/15/80-ITCC): The Notification issued in the Ministry of Finance (Department of Revenue) No. 3444 (F.No. 398/15/80-ITCC) dated 30.5.1980 in pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961) is hereby cancelled.

2. This notification will take effect from the date on which Shri J.D. Joshi relinquishes charge of Tax Recovery Officer.

Sd/-  
(H. VENKATARAMAN)

Deputy Secretary to the Govt. of India.

To

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Sd/-  
(H. VENKATARAMAN)

Deputy Secretary to the Govt. of India.

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ASSTT. DIRECTOR OF INSPECTION  
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